working of the Council. [Placed in Library. *See* No. LT-252/89 for (a) and (b)]

- (ii) (a) Twenty-third Annual Report and Accounts of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1988-89, together with the Auditor's Report and Accounts.
 (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT-253/ 89 for (a) and (b)]
- (iii) (a) Annual Administrative Report and Accounts of the Tobacco Board, Guntur for the year 1988-89, together with the Audit Report on the Accounts.
 (b) Review by Government on the working of the Board. [Placed in Library. *See* No. LT-190/89 for (a) and (b)]
- I. Report and Accounts (1988-89) of the Artificial Limbs Manufacturing Corporation of India, Kanpur and related papers.
- II. Report and Accounts (1988-89) of the Employee's State Insurance Corporation and related papers.
- III. Memoranda re. Reports (1982-83 and 1983-84) of the Commission for Scheduled Castes and Scheduled Tribes.
- IV. Notifications of the Ministry of Labour under the Mines Act, 1952.
- V. Beedi Workers Welfare Fund (Amendment) Rules, 1989.

भ्रम और कल्याण मंत्री (भ्री राम विलास पासवान):

मैं निम्नलिखित पत्र सभा पटल पर रखता हूं— I. कम्पनौ अधिनियम, 1956 कौ घारा 619क उप-धारा (1) के अधीन, निम्नलिखित पत्रों को एक-एक प्रति (अंग्रेजी तथा हिन्दी में):— (i). 1988-89 के वर्ष के लिए ऑॉर्टीफेशियल

लिम्बस, मैन्यूफैकॉरेंग कारपोरेशन आर्रूफ ईडिया, कानपुर का 16वां वार्षिक प्रतिवेदन और लेखे. लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर मारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

 (ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा।

[पुस्तकालय में रखे गए। (i) और (ii) के लिए **देखिए** सं॰ एल॰ टी॰-254/89]

II. कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 36 के अधीन, निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):---

(i) 1988-89 के वर्ष के लिए कर्मचारी राज्य बीमा निगम का वार्षिक प्रतिवेदन। (ii) 1988-89 के वर्ष के लिए कर्मचारी राज्य बीमा निगम ¹के वार्षिक लेखे और उन पर लेखापरीक्षा प्रतिवेदन। [पुस्तकालय में रखी गई। (i) और (ii) के लिए देखिए सं॰ एल॰ टी॰-46/89]

III. निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):---

> (i) 1982-83 के वर्ष के लिए अनुसूचित जातियों और अनुसूचित जनजातियों संबंधी आयोग के पांचवें वार्षिक प्रतिवेदन में अन्तर्विष्ट सिफारिश्तें पर की गयी विस्तृत कार्यवाही को दशनि वाला झपन। [पुस्तकालय में रखी गई। देखिए सं॰ एल॰ टी॰-201/89]

> (ii) 1983-84 के वर्ष के लिए अनुसूचित जातियों और अनुसूचित जनजातियों संबंधी आयोग के छठे वार्षिक प्रतिवेदन में अन्तर्विष्ट सिफारिशों पर की गयी विस्तृत कार्यवाही को दशति वाला झापन। [पुस्तकालय में रखी गई। देखिए सं॰ एल॰ टी॰-202/89]

IV. खान अधिनियम, 1952 की धारा 61-क के अघीन, श्रम मंत्रालय की निप्नलिखित अधि-सूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—

> (i) खान (संशोधन) नियम, 1989 को प्रकाशित करने वाली सा॰ का॰ नि॰ सं॰ 707 (अ), दिनांक 21 जुलाई, 1989

> (ii) धातु-उत्पादक खान (संशोधन) विनिथम,

178

1989 को प्रकाशित करने वाली सा॰ का॰ नि॰ सं॰ 818 (अ), दिनांक 6 सितम्बर, 1989. [पुस्तकांलय में रखी गईं। (i) और (ii) के लिए **देखिए** सं॰ एल॰ टी॰-44/89]

V. बीड़ी कर्मकार कुल्याण निधि अधिनयम, 1976 को धारा 12 को उप-धारा (4) के अधीन बीड़ी कर्मकार कल्याण निधि (संशोधन) नियम, 1989 को प्रकाशित करने वाली श्रम मंत्रालय की अधिसूचना सा॰ का॰ नि॰ सं॰ 750, दिनाक 7 अक्तूबर, 1989 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखी गईं। देखिए सं॰ एल॰, टी॰~45/89]

Report (1988-89) of the National Institute of Health and Family Welfare, New Delhi and related papers.

: THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILA-MANI ROUTRAY): I lay on the Table a copy each (in English and Hindi) of the following papers:—

> (i) Annual Report of the National Institute of Health and Family Welfare, New Delhi, for the year 1988-89.

(ii) Review by Government on '.V working of the Institute. [Placed in Library. *See* No. LT-255/ 89 for (i) and (ii)] **Report and Accounts** (1988-89) or various companies under the Companies Act, 1956.

SHRI M.S. GURUPADASWAMY: 1 lay on. the Table—-

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
- (i) (a) Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. *See* No. LT-209/ 89 for (a) and (b)]

(ii) (a) Annual Report and Accounts of the Indian Oil Corporation Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-210/ 89 for (a) and (b)]

(iii) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-205/ 89 for (a) and (b)]

(iv) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited, Bombay, for the 1988-89, together with the A. ditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-211/ 89 for (a) and (b)]

(v) (a) Eighth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. *See* No LT-213/ 89 for (a) and (b)]

(vi) (a) Eleventh Annual Report and